

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/1076/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Southern Metal Coat pvt ltd
NAME OF THE RESPONDENT(S) : ROC Chennai
UNDER SECTION : 252(3)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	B. Sarathbabu	POB Rec. Chennai	B. Sarathbabu
2.	G. PORSELVAN	for the applicant PCS	G. Porsevan

ORDER

PCS representing the Applicant present. Representative of ROC present and filed Report. Heard submissions. **Order is reserved.**

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)